

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

49

T.C.P No. 12/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

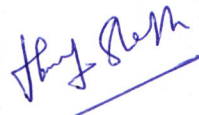


NAME OF THE PARTIES:

Mr. Hemant Navnitlal Sheth & Ors.

V/s.

M/s. Antop Hill Warehousing Co. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Hemant N. Sheth	Petitioner	
2)	Prabhakar S. Shetty	Admin Manager	
3)	Megha Shubra 1/b S D Israni Law Chambers	Adv for the Respondent	

ORDER

TCP 12/397-398/NCLT/MB/MAH/2013

For the parties have reported that settlement talks are in progress, at their request,  
list this matter on 30<sup>th</sup> October, 2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)